

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:859
ANSWERED ON:28.11.2006
FREEDOM FIGHTERS OF J & K
Singh Chaudhary Lal

Will the Minister of HOME AFFAIRS be pleased to state:

(a) Whether the government has received any list of Freedom Fighters from Jammu & Kashmir who had participated in Goa Liberation Movement phase-II (1954-55) from the J&K Government for granting of Swatantrata Sainik Samman Pension; and

(b) If so, the status of such list and time by which the Government extend this benefit to these persons?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a) Papers for considering claims of 10 persons from Jammu & Kashmir for grant of Central Samman pension for participation in Goa Liberation Movement phase-II (1954-55), were handed over during the meeting with Floor and Deputy Floor Leaders held on 24.8.2006.

(b) Out of the 10 persons, claims of 08 persons were received directly from the claimants in 2003. These claims were duly examined in terms of the eligibility criteria and evidentiary requirements of the Swatantrata Sainik Samman Pension Scheme, 1980 and the Government policy apropos the Goa Liberation Movement phase-II (1954-55) cases. All the 08 claims were rejected, as they did not fulfill the eligibility criteria and the evidentiary requirements of the Scheme.